

[21 December, 1999]

RAJYA SABHA

(c) whether the 120 km. stretch in Punjab is incomplete only because two villages Samailpur-Sarala and Malon are opposing it; and

(d) by when and in what manner Government propose to sort out this matter?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) Yes, Sir. The estimated cost approved by the Technical Advisory Committee has risen from Rs. 176 crores in 1984 to Rs. 601.25 crores in 1994.

(b) Yes, Sir.

(c) No, Sir.

(d) Restarting and completion of Punjab's portion of the Sutluj-Yamuna Link Canal Project is subjudice under a suit * filed by Haryana in the Supreme Court in 1995 and re-filed in 1996.

Completion of Rajghat Dam Project on Betwa River

†2137. SHRI MANOHAR KANT DHYANI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that Rajghat Dam Project on Betwa River is being constructed on “equal cost and equal profit” basis between the States of Uttar Pradesh and Madhya Pradesh;

(b) whether it is also a fact that the project has almost been completed and Uttar Pradesh has paid its entire share but Madhya Pradesh has yet to pay an amount of Rs. 48.23 crores as a result of which no benefit is being derived from the Project; and

(c) what action has been taken by Government in this matter and by when this project would be completed?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (a) Yes, Sir.

(d) Although the Rajghat Dam Project has been completed, the full benefits of the project cannot be derived on account of non-

completion of pending nasdual work of land acquisition and rehabilitation. Uttar Pradesh* and Madhya Pradesh have to pay their balance share costs of Rs. 0.23 crores and Rs. 34.04 crores respectively.

(e) ©Government of Madhya Pradesh is being regularly pursued by Union Government to pay their balance share cost. To overcome the financial difficulties faced by the Government of Madhya Pradesh, the Union Government have released Rs. 11.5 crores and allocated Rs. 8.75 crores as Central Loan Assistance to the State Government under Accelerated Irrigation Benefits Programme during the year 1998-99 and 1999-2000 respectively. The project is likely to be completed by 2000-2001 subject to the immediate release of the outstanding dues by the Government of Madhya Pradesh.

Consensus to Ken Project between Uttar Pradesh and Madhya Pradesh

†2138. SHRI MANOHAR KANT DHYANI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that the dam under Ken multi-purpose project between Uttar Pradesh and Madhya Pradesh is proposed to be constructed in Gangau;

(b) whether it is also a fact that this project is not making much progress in the absence of consensus on the issue of water distribution between both the States; and

(c) if so, what measures have been taken by Government in this direction and by when the consensus is likely to be arrived at?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BIJOYA CHAKRAVARTY): (\$ Yes, Sir.

(b) In the absence of consensus between the basin States on the issue of dependable yield of the basin, the progress has been jeopardized.

(c) Union Government have requested the State Governments of Madhya Pradesh and Bihar to finalise the dependable yield studies

†Original notice of the question received in Hindi.